

**Progress of Family Welfare Programmes**

1308. SHRI G. Y. KRISHNAN:  
SHRI PASA BEHARI  
BEHRA:

Will the Minister of HEALTH be pleased to state:

(a) the details regarding the progress of different family welfare programme during last three years, State-wise;

(b) the facilities extended for the success in this regard and to what extent these incentives have proved to be successful; and

(c) whether some new incentives are being considered in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR):

(a) The required information for the year 1977-78, 1978-79 and 1979-80 is given at Statements I & II laid on the Table of the House. [Placed in Library. See No. LT-595/80].

(b) For successful implementation of the programme additional facilities provided include:—

1. Establishment of more family welfare centres in rural areas and urban slums, more Post Partum Centres in Hospitals and provision of sterilisation facilities in selected sub-divisional Hospitals and Primary Health Centres

2. Setting up of more training schools for Auxiliary Nurse, Midwives and Lady Health Visitors.

3. Intensification of the training programme for indigenous Dais in group to upgrade the skills of traditional birth attendants (dais) for providing more hygienic delivery service in rural areas and their active involvement in MCS programme of pre-natal and post-natal care, and immunisation of expectant mothers and children.

4. Intensification of Maternal and Child Health Programme by increase in coverage under immunisation and prophylaxis against nutrition and deficiency diseases, like anaemia and vitamin 'A' deficiency.

5. Involvement of properly trained para-medical staff in IOC instructions and Oral Piti Programme.

6. Provision of incentives. Apart from compensation money of Rs. 100/- for Vasectomy and Rs. 120/- for Tubectomy out of which Rs. 70/- is given to the acceptor, and Rs. 8/- for IUD insertion out of which Rs. 6/- is given to the acceptor. Government of India has offered the following incentives for Central Government employees in the reproductive age group who charge sterilisation after having 2 or 3 living children:

(i) One advance increment not to be absorbed in future increases of pay. This has been offered on 4-12-1979.

(ii) Reduction to the rate of interest on the House Building Advance by 1/2 per cent. This has been offered on 1-8-1979.

(iii) Provision of additional bonus on Postal Insurance of such Central Government employees is also being considered.

Central Government employees who accept sterilisation of IUD are also granted special casual leave. Apart from these, certain State Governments have also announced additional incentives for acceptors and motivators of sterilisation cases. Certain State Governments have also declared incentives to medical and para-medical personnel. As regards the success of these incentives, it may be stated that the acceptance of the family planning programme depends on several factors such as the socio-economic status of acceptors, their demographic characteristics, the perception of the advantages of the small family norm, incentives, etc. The policy in this regard is that the Gov-

ernment should provide compensation for loss of wages and other incidental expenses which are incurred by an acceptor of contraception. As regards the conditional incentives to Central Government employees announced in December, 1979 it is too early to assess their impact.

(b) There are no further proposals at present regarding new incentives.

### बरोनी बाराबकी लाइन

1309 प्रोफेसर सत्यवेष सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे पर बरोनी से बाराबकी तक रेलवे लाइन को बड़ी लाइन में बदलने के कार्य में हुई प्रगति सन्तोषजनक नहीं है; और

(ख) यदि हा, तो इस कार्य की गति तेज करने के लिए क्या उपाय करने का विचार है और इस कार्य के कब तक पूरा हो जाने की आशा है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० क० जाफर शरीफ) : (क) और (ख). बरोनी तक समानान्तरण बड़ी लाइन से समस्तीपुर के साथ पहले ही जुड़ा हुआ है। मुजफ्फरपुर के रास्ते समस्तीपुर से सोनपुर तक के खण्ड का आमान-परिवर्तन पहले ही किया जा चुका है और उसे यातायात के लिए खोल दिया गया है। सोनपुर से बरोनी तक के शेष खण्ड के बड़ी लाइन में आमान-परिवर्तन के कार्य को 1980-81 तक पूरा करने के लिए सभी प्रकार से संगठित प्रयास किये जा रहे हैं।

### Workers Laid off due to Power Crisis

1310. DR. FAROOQ ABDULLAH: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that about 8 lakh workers were laid off by power crisis in Jaipur alone;

(b) whether it is also a fact that same position is reported in many States;

(c) if so, whether this has created great unrest among the labourers;

(d) what are the States, where more effect like this have been reported; and

(e) the steps being taken by Government to help them?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) to (e). Requisite information is being collected from the State Governments/Union Territory Administrations and will be laid on the Table of the House in due course.

वातानुकूलित प्रथम श्रेणी के लिए पास देने का मापदण्ड

1311. श्री छीतभाई गामित : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) वातानुकूलित प्रथम श्रेणी के लिए नि शुल्क पास जारी करने का क्या मापदण्ड अपनाया गया है; और

(ख) गत छ: महीनों में कितने व्यक्तियों को ऐसे "स्वर्ण पास" जारी किये गये ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० क० जाफर शरीफ) : (क) मानार्थ कार्ड जारी करने के लिए निर्धारित मापदण्ड निम्नलिखित हैं :—

1. सामाजिक, सांस्कृतिक, वैज्ञानिक, मार्गट्यक, खेल कूद और शैक्षिक गतिविधियों में लगे मस्थानों और संगठन जिनका काम प्रखिल भारतीय स्तर का होता है।
2. अनुसूचित जातियों, अनुसूचित जनजातियों, पिछड़े और उपेक्षित वर्गों, महिलाओं, नेत्रहीन और धर्मनिरपेक्ष व्यक्तियों आदि के कल्याण के काम में लगे संगठन।
3. राष्ट्रीय महत्त्व के काम में लगे प्रतिष्ठित व्यक्ति, जिनके लिए उन्हें सरकार द्वारा गुरनी पदवी है।

(ख) पिछले छ: महीनों के दौरान कोई नया स्वर्ण पास जारी नहीं किया गया है।